

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-107(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.05.2018**

NAME OF THE PARTIES: Tristar Container Services (Asia) Pvt. Ltd.

v/s.

Elektrans Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B CODE 2016

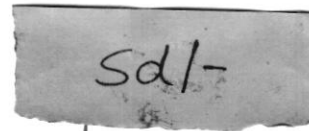
Order

13. C.P. (IB)-107(MB/2018)

The counsel for the petitioner present. The counsel for the respondent is also present. Both of them submits that there is likelihood of settlement. List this matter on 08.06.2018.



V. NALLASENAPATHY
Member (Technical)



BHASKARA PANTULA MOHAN
Member (Judicial)